

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/119/2021

This the 28th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Zubeida Begum, age 47 yeas, W/o Zulfikar Choudhary, R/o H. No.
58, Sector-1, Roop Nagar, Jammu.

.....Applicant

(Advocate: Mr. Gagan Basotra, Senior Advocate assisted by Ms. Navdeep
Kour)

Versus

1. Union Territory of J&K through Commissioner/Secretary, School
Education Department, Civil Secretariat, Jammu/Srinagar-180001.
2. Director, School Education, Jammu-181205.
3. Chief Education Officer, Rajouri-185131.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. Deputy Advocate General)



ORDER**[O R A L]****(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

The applicant Zubeida Begum seeks quashment of the order no. CEOR/Gen/2020-21/340-63 dated 29.12.2020 passed by the Respondent No. 3, whereby her application for withdrawal of resignation dated 12.11.2020 has been rejected.

2. Learned counsel for the applicant submitted that the applicant would be satisfied, in case, a direction is issued to the respondents to consider her application for withdrawal of resignation dated 12.11.2020 and pass a reasoned and speaking order within a stipulated time frame.

3. In view of the limited prayer made by the learned counsel for the applicant, the O.A. is disposed of with direction to the respondents to consider and decide the application for withdrawal of resignation of the applicant by way of a reasoned and speaking order within a period of one month from the date of receipt of certified copy of this order. The decision so taken shall be communicated to the applicant in writing.

4. It is made clear that we have not entered into the merits of the case.

5. There shall be no order as to costs.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)